

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) ::
TIS HAZARI COURTS:: DELHI**

E-TENDER NOTICE

TENDER ID NO : 2018_DDC_ 154677

E-tender enquiries are invited from eligible firms of repute with past experience in the field and having sound financial capability for the execution of work of the following description. The tender complete in all respects should be submitted online before, the last date and time mentioned below:-

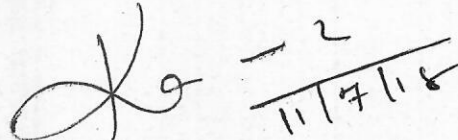
Sub: Purchase of 2600 nos. of Water & Dust Proof Bags/Canvas Bags for the use of Record Room (Civil, Criminal & Sessions) at Tis Hazari Courts, Delhi having following specifications :-

1. It should be made of water and Dust proof cloth/Water and Dust proof fabric of superior quality.
2. It should be stitched/made in Cuboid shape having zip/or chain system in upper side for open/close the bags.
3. It should be stitched in very good manner having parallel double and triple stitching.
4. It must be suitable to pick and placed one place to other.
5. Dimension of bags must be 24"X15"X12" inner side.

Estimated cost : **Rs. 7,80,000/-approx.**
EMD : **Rs. 15,600/-**

Last date for downloading the tender	01.08.2018 upto 04.00 PM
Last date and time for online submission of Bid	01.08.2018 upto 04.00 PM
Opening date of the Technical Bid	01.08.2018 at or after 04.15 PM
Opening date of the Financial Bid	01.08.2018 at or after 04.30 PM
Last date for submission of EMD	01.08.2018 upto 04.00 PM

The tender should be submitted online in the prescribed tender form and after going through the terms and conditions, which may be downloaded from the Delhi Government Website <https://govtprocurement.delhi.gov.in>.



(DR. KAMINI LAU)
CHAIRPERSON, PURCHASE COMMITTEE
ADDL. DISTRICT & SESSIONS JUDGE, DELHI

Most immediate
Out at once


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No. 43336-347 /Purchase Cell/2018

Dated 11 JUL 2018

Copy of notice inviting tender (NIT) ID no. **2018_DDC_154677** is hereby forwarded to :-

1. Branch Incharges, R & I Branch, Tis Hazari, Karkardooma, Rohini, Saket, Dwarka & Patiala House Courts for pasting the said notice on the notice board of the concerned District Courts Complexes for information to the General Tenderers.
2. Website Committee with the request to upload the aforesaid NIT on the website of Delhi District Courts.



(N.M. RATTAN)
BRANCH INCHARGE,
Purchase Cell, Tis Hazari Courts,
Delhi


ADJ. DISTRICT & SESSIONS JUDGE, DELHI
CHAIRPERSON, PURCHASE COMMITTEE
(DR. KAMINI LAU)